

(a) whether it is a fact that the Government of Mysore have proposed to start a Sainik School at Kittur Fort in Belgaum District of Mysore State, to perpetuate the memory of the Heroine of Freedom Struggle in Karnatak, Rani Chennamma; and

(b) what is the nature of the decision of Government?

**The Minister of Defence (Shri Krishna Menon):** (a) No such proposal has so far been received from the Government of Mysore.

(b) Does not arise.

#### Law on Marine Insurance

**1641. Shri Vidya Charan Shukla:** Will the Minister of Law be pleased to state:

(a) whether Government have received the report of the Law Commission on the need or otherwise of a statute on marine insurance;

(b) whether it is a fact that the Commission has come to the view that a separate law is necessary; and

(c) if so, what action is being taken by Government in this behalf?

**The Deputy Minister of Law (Shri Hajarnavis):** (a) Yes, Sir.

(b) and (c). The Report is under print and the matter will be taken up for consideration by the Ministry of Finance as soon as copies of the Report are laid on the Table of the House.

#### Law for Registration of Births and Deaths

**1642. Shri Hem Raj:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1158 on the 4th September, 1961 and state the progress made for the enactment of Central Law on the registration of Births and Deaths?

**The Deputy Minister of Home Affairs (Shrimati Alva):** As stated in reply to question 1158, the recommendation is being examined in consultation with the State Governments. It is not possible to indicate any definite progress till the views of the State Governments have been obtained, collected and discussed further, if necessary. The process of consultation with the State Governments and the formulation of the concrete details by the Central Government is likely to take time.

#### Aerodrome at Pathankot

**1643. { Shrimati Maimoona Sultan:  
Shri D. C. Sharma:**

Will the Minister of Defence be pleased to state:

(a) whether a new aerodrome is under construction at Pathankot;

(b) if so, what is the cost of the scheme; and

(c) what is the progress made in the implementation of the scheme so far?

**The Minister of Defence (Shri Krishna Menon):** (a) to (c). The existing airfield is being reconditioned to render it adequately serviceable. It is not in the public interest to furnish details in this regard.

#### Adult Education

**1644 Shrimati Maimoona Sultan:** Will the Minister of Education be pleased to state:

(a) whether a comprehensive programme of adult education has been prepared for inclusion in the Third Five Year Plan;

(b) if so, what are the details of the programmes; and

(c) the estimated expenditure on the scheme and how this will be shared between the Centre and the States?

**The Minister of Education (Dr. K. L. Shrimali):** (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

**Scheduled Castes and Scheduled Tribes**

**1645. Shri Kadiyan:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have any proposal to appoint a high power Commission to assess the progress made by Scheduled Castes under the First and Second Five Year Plans; and

(b) if so, the details of the proposal?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) No, Sir.

(b) Does not arise.

**New System of Voting**

**1646. Shri M. B. Thakore:** Will the Minister of Law be pleased to state:

(a) whether the Election Commission has finally planned the details of the procedure of voting under new system for 1962 General Elections:

(b) if so, the details thereof;

(c) whether it is a fact that the Election Commission has made Polling Station at Government rest houses and Government buildings specially known as Choras and Chavries in Gujarat and Maharashtra respectively; and

(d) if so, the details thereof?

**The Deputy Minister of Law (Shri Hajarnavis):** (a) Yes, Sir.

(b) An extract from the Election Commission's letter dated the 4th October 1961, addressed to the Chief Electoral Officers of all States (except Jammu and Kashmir), detailing the procedure for voting at the forthcoming general elections, is placed on

the Table of the House. [See Appendix II, annexure No. 93].

(c) Polling stations are normally located in school buildings and other public buildings and it is only where no other suitable building is available in a particular area that a rest house or chawadi may have been selected for locating a polling station.

(d) As the total number of polling stations in the States of Gujarat and Maharashtra will be about 30,000, the time and labour that is required in collecting the details of these polling stations will not be commensurate with the results that may be achieved.

**Institutes of Natural Sciences**

**1647. Shri Aurobindo Ghosal:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any Institutes of Natural Sciences are to be set up in India with UNESCO Aid; and

(b) if so, how many and where?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). Government have not received any information so far from UNESCO in this regard.

**Delhi Police**

**1648. Shri Aurobindo Ghosal:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi police are given warm uniforms for the winter; and

(b) if not, why not?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The following articles of winter uniforms are supplied to the lower and upper subordinates of the Delhi Police:

**Head Constables and Constables:**

(1) Great Coat.

(2) Cardigan jacket.